

1	2
13.	Construction of Kalpalhari tank project.
14.	Construction of Utawali medium irrigation project.
15.	Construction of Wakwad minor irrigation tank project.
16.	Construction of Khamkheda minor irrigation tank.
17.	Renewal of traditional stone quarry (6) at Dhule Distt.
18.	Construction of Singaspur minor irrigation tank.
19.	Construction of Rozwa minor irrigation tank.
20.	Non-Forestry use of restored land of private forests at Raigarh Distt.
21.	Regularisation of Ek Sali Plots at Sindhudurg Distt.
22.	Widening of Bombay-Ahmedabad National Highway No. 8 at Thane Distt.
23.	Construction of Borkhada (KD) minor irrigation tank.
24.	Construction of Nagya Sakya Project (Panzan River).
25.	Construction of Madan minor irrigation tank.
26.	Construction of Haripura minor irrigation tank.
27.	Construction of Ranipur minor irrigation tank.
28.	Construction of Shahane minor irrigation tank.
29.	Construction of Nawali minor irrigation tank.
30.	Construction of Dara medium irrigation project.
31.	Establishment of international standard sports complex at Nagpur.
32.	Construction of Jambre medium irrigation project.
33.	Construction of Monna Goughan medium irrigation project.
34.	Construction of Waghzira minor irrigation tank.
35.	Construction of Nimbadevi minor irrigation tank.

STATEMENT-II

S.No.	Name of project	Reasons for rejection
1.	Upper Penganga-Irrigation project.	Due to non submission of requisite environmental data.
2.	Chikaldara pumped storage scheme.	-do-
3.	Middle Vaitarma irrigation project.	-do-
4.	Chikaldhara pumped storage scheme.	-do-
5.	Nagothane combined cycle gas turbine 820 MW.	-do-

Puri-Konark Beach Resort Project

6859. KUMARI SUSHILA TIRIYA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have accorded Environmental and forestry approval to Puri-Konark Beach Resort Project;

(b) if so, the details thereof alongwith the conditions stipulated therefor;

(c) if not, the reasons therefor; and

(d) the steps being taken by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) No, Sir.

(b) Does not arise.

(c) and (d). The revised proposal for diversion of 233.24 ha. of forest land has been recieved from the State Government. The proposal has been taken up for examination under the Forest (Conservation) Act, 1980.

Road Overbridge

6860. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any scheme for construction of Road overbridges in the Andhra Pradesh during 1995-96;

(b) if so, the details thereof; and

(c) whether any time bound programme has been chalked out in this regard, if so, the details thereof and the total expenditure involved on this work?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The details are as under :

1. Road overbridge in lieu of level crossing at Pallakollu-Gorintanda.
2. Road overbridge in lieu of level crossing No. 314 at Ajitsinghnagar.
3. Road overbridge in lieu of level crossing No. 488 between Ankapalli-Thadi.
4. Road overbridge in lieu of level crossing No. 157 between Kavali-Udayagiri Road.
5. Road overbridge in lieu of level crossing No. 492 between Thadi-Duvvada.
6. Road overbridge in lieu of level crossing No. 244 at Chirala.
7. Road overbridge in lieu of level crossing No. 234 between Thimmapur-Shadnagar.
8. Road overbridge in lieu of level crossing No. 59 at Mehaboobnagar.